

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409/ND/2018

In the matter of :

Indo Alusys Industries Ltd

.. PETITIONER

Vs.

Unilec Engineers Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 22.2.2019

Coram :

Ms. Ina Malhotra,

Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor :Ms. Garima Anand, Advocate

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Affidavit of service is stated to have been filed today itself. Be awaited.

Re-notify this case for further consideration on 26.2.2019.



(INA MALHOTRA)
MEMBER (JUDICIAL)

Surjit